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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.136/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company	Tara Jain Versus- Misrilall Mines Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.- AKASH SHARMA, Pr.CS

Petitioner


Akash Sharma
10.10.17

ORDER

The Ld. PCS for the petitioner is present. No one appeared from the side of the respondent(s).

List on 28-11-2017 for argument.


(Jinan KR)
Member(J)


(Vijai Pratap Singh)
Member(J)